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Title: Election of 30 Members from Lok Sabha to the Committee on Estimates.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): I beg to move the following: --

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from amongst themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 2015. "

HON. SPEAKER: The question is:

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from amongst themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 2015. "

*The motion was adopted.*

...(Interruptions)

माननीय अध्यक्ष : मुझे मातूम है। कृपया आप अपनी सीट पर जाइये।

**12.03hrs**

*At this stage, Shrimati Ranjeet Ranjan went back to her seat.*